

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 1646

ANSWERED ON MONDAY, MARCH 10, 2025/Phalgun 19, 1946 (Saka)

Funds Sanctioned under CSR in Osmanabad, Ratnagiri-Sindhudurg and Yavatmal-Washim Constituencies

QUESTION

**1646. Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar:
Shri Narayan Tatu Rane:
Shri Sanjay Uttamrao Deshmukh:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of organizations working in social sectors such as environment, skill development, water and sanitation through Corporate Social Responsibility (CSR) in the country, State-wise;**
- (b) the details of funds sanctioned/allocated by the said organisations/NGOs in the country particularly in Osmanabad, Ratnagiri-Sindhudurg and Yavatmal-Washim Parliamentary Constituencies in Maharashtra during the last five years;**
- (c) the details of funds utilised in Maharashtra by these NGOs along with the amount of funds released to these NGOs under CSR during the last five years, district-wise and year-wise;**
- (d) the names of NGOs working along with the details of works done by the said organisations and NGOs under CSR, particularly in the aspirational districts of Osmanabad, Ratnagiri-Sindhudurg and Yavatmal-Washim Parliamentary Constituencies in Maharashtra; and**
- (e) the specific steps taken by the Government for improvement in it?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a) : The organization-wise details of CSR expenditure is not maintained by the Ministry. However, on the basis of the filings made by the companies in the MCA21 registry, the development sector-wise details of CSR expenditure including social sectors such as environment, skill development, water and sanitation, State/UT-wise and Year-wise along with number of companies for last five financial years (FYs) i.e 2018-19 to 2022-23 are at Annexure-I, Annexure-II & Annexure-III respectively.

(b): There is no provision of sanction/allocation of CSR fund under CSR legal framework. However, on the basis of the filings made by the companies in the MCA21 registry, the district-wise details of CSR expenditure in Maharashtra for last five financial years (FYs) i.e 2018-19 to 2022-23 is at Annexure-III.

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(c) & (d): Under Section 135 of the Act read with Rule 4(1) of the Companies (CSR Policy) Rules, 2014 prescribes that the Board of the company is empowered to undertake its CSR activities either by itself or through-

- i. a company established under section 8 of the Act, or a registered public trust or a registered society, exempted under sub-clauses (iv), (v), (vi) or (via) of clause (23C) of section 10 or registered under section 12A and approved under 80 G of the Income Tax Act, 1961 (43 of 1961), established by the company, either singly or along with any other company; or**
- ii. a company established under section 8 of the Act or a registered trust or a registered society, established by the Central Government or State Government; or**
- iii. any entity established under an Act of Parliament or a State legislature; or**
- iv. a company established under section 8 of the Act, or a registered public trust or a registered society, exempted under sub-clauses (iv), (v), (vi) or (via) of clause (23C) of section 10 or registered under section 12A and approved under 80 G of the Income Tax Act, 1961, and having an established track record of at least three years in undertaking similar activities.**

Further, the companies (CSR Policy) Rules, 2014 was amended on 22nd January, 2021 and registration of above Implementing Agencies with the Central Government has been made mandatory with effect from 1st April, 2021. As on date total number of 87578 implementing agencies have registered with MCA21 registry. State/UT-wise data of the implementing agencies is not maintained by Ministry.

The Ministry does not maintain the Parliamentary Constituency-wise and Implementing Agency-wise CSR expenditure data. Further, the Year-wise and district-wise CSR expenditure in Maharashtra are included in Annexure IV.

On the basis of the filings made by the companies in the MCA21 registry, the aspirational district-wise details of CSR expenditure in Maharashtra for last five financial years (FYs) i.e 2018-19 to 2022-23 is at Annexure-V.

(e): As per the extant CSR legal framework, the CSR provisions are applicable across areas or regions including socially, economically and educationally backward areas of the country. Similarly, Schedule VII of the Act enlists the eligible CSR activities. As per Schedule VII, activities such as eradicating hunger, poverty and malnutrition, promoting health care, provisioning of sanitation and safe drinking water, livelihood enhancement projects, measures for reducing inequalities faced by socially and economically backward groups, training to promote rural sports etc. are considered as eligible CSR activities. The board of CSR mandated companies may undertake any activity as specified under schedule VII of the Act subject to fulfilment of companies (CSR Policy) Rules 2014.

Refer to in Part (a) of Lok Sabha Unstarred Question No. 1646 for 10.03.2025

Sector-wise CSR Expenditure from 2018-19 to 2022-23						
(Amount in Rs. Cr.)						
S. No.	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Agro forestry	64.75	67.38	20.90	34.27	65.07
2	Animal welfare	98.33	106.12	193.55	168.79	315.98
3	Armed Forces, Veterans, War Widows/ Dependants	90.18	62.06	84.05	47.22	62.27
4	Art And Culture	225.94	933.57	493.13	248.34	441.02
5	Conservation of natural resources	173.55	160.60	92.00	273.82	580.37
6	Education	6111.66	7179.51	6693.25	6569.82	10085.78
7	Environmental Sustainability	1368.27	1470.53	1030.16	2433.24	1960.13
8	Gender Equality	51.86	82.93	43.83	104.67	119.83
9	Health Care	3617.15	4905.72	7325.83	7816.29	6830.60
10	Livelihood Enhancement Projects	907.98	1077.72	938.91	854.78	1654.39
11	Other Central Government Funds	1156.86	1790.69	3491.30	1620.09	1091.86
12	Poverty, Eradicating Hunger, Malnutrition	1195.78	1159.71	1407.58	1896.95	1232.62
13	Rural development projects	2434.17	2301.02	1850.71	1833.76	2005.37
14	Safe drinking water	228.23	253.40	203.13	182.68	246.36
15	Sanitation	506.66	521.72	338.97	313.26	429.91
16	Senior citizens welfare	46.52	52.33	56.47	79.58	132.87
17	Setting up homes and hostels for women	57.01	48.50	44.52	100.92	48.53
18	Setting up orphanage	12.89	36.50	21.88	27.52	41.24
19	Slum area development	51.06	42.94	88.95	58.38	93.84
20	Socio-economic inequalities	167.92	214.88	149.81	164.90	154.01
21	Special education	186.13	196.88	209.24	190.52	305.67
22	Technology incubators	32.10	53.50	62.62	8.57	1.38
23	Training To Promote Sports	310.16	304.00	243.39	291.85	526.14
24	Vocational skills	798.36	1181.23	717.65	1034.18	1164.19
25	Women Empowerment	236.54	259.57	206.00	261.34	396.99
26	NEC/ Not Mentioned*	87.61	502.79	203.14	0.59	1.50
	Total	20217.65	24965.82	26210.95	26616.30	29987.92

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of sector or indicated more than one sector where projects were undertaken.

Refer to in Part (a) of Lok Sabha Unstarred Question No. 1646 for 10.03.2025

State/UT Wise CSR Expenditure from 2018-19 to 2022-23						
(Amount in Rs. Cr.)						
S. No.	States/UTs	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Andaman And Nicobar	0.82	1.29	2.86	9.71	2.53
2	Andhra Pradesh	665.97	710.23	719.81	656.79	954.63
3	Arunachal Pradesh	24.56	18.02	10.58	119.42	13.35
4	Assam	210.00	285.00	180.23	406.17	470.24
5	Bihar	137.95	110.48	89.89	165.97	235.36
6	Chandigarh	11.46	15.58	13.40	50.88	18.06
7	Chhattisgarh	149.35	269.68	325.63	305.29	596.11
8	Dadra And Nagar Haveli & Daman And Diu	19.73	27.87	27.23	18.24	23.11
9	Delhi	750.85	830.00	724.59	1193.93	1462.66
10	Goa	46.77	43.91	41.92	45.43	58.11
11	Gujarat	1082.18	984.37	1461.60	1603.93	1982.26
12	Haryana	378.11	537.91	550.86	683.95	700.16
13	Himachal Pradesh	78.79	78.78	106.31	140.22	138.52
14	Jammu and Kashmir	36.44	25.27	35.56	50.68	71.22
15	Jharkhand	109.80	155.21	226.54	193.33	388.13
16	Karnataka	1257.69	1448.16	1277.81	1839.73	1985.23
17	Kerala	354.78	298.56	290.67	239.73	351.60
18	Lakshadweep	0.39	-	0.01	0.45	0.02
19	Leh & Ladakh	-	-	-	14.84	11.72
20	Madhya Pradesh	243.55	220.46	375.51	427.10	655.86
21	Maharashtra	3147.72	3353.24	3464.81	5380.07	5494.77
22	Manipur	7.81	14.21	10.39	15.62	53.45
23	Meghalaya	16.54	17.65	17.63	19.63	21.73
24	Mizoram	0.11	0.25	0.97	6.94	10.99
25	Nagaland	2.12	5.10	3.57	12.46	13.57
26	Odisha	697.91	717.39	578.16	670.32	987.70
27	Puducherry	9.15	11.32	12.43	9.31	12.55
28	Punjab	166.85	189.44	158.46	184.89	247.47
29	Rajasthan	595.49	734.12	670.00	711.82	1102.16
30	Sikkim	5.87	10.99	17.28	28.24	36.18
31	Tamil Nadu	877.08	1072.26	1174.07	1432.06	1558.66
32	Telangana	428.06	445.80	627.71	685.87	1006.63
33	Tripura	23.06	9.40	9.29	15.91	19.26
34	Uttar Pradesh	521.32	577.98	907.32	1339.18	1152.43
35	Uttarakhand	172.31	124.70	160.58	228.08	301.11
36	West Bengal	382.23	423.85	471.48	567.21	759.51
37	Other Centralized Funds	1156.86	1790.69	3491.30	1620.09	1091.86
38	PAN India *	6443.53	9385.66	7805.03	5522.74	5988.91
39	NEC/Not Mentioned *	4.44	20.97	169.47	0.09	10.12
	Total	20217.65	24965.82	26210.95	26616.30	29987.92

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of state/UT or indicated more than one state/UT where projects were undertaken.

Refer to in Part (a) of Lok Sabha Unstarred Question No. 1646 for 10.03.2025

Year-wise CSR Expenditure along with number of Companies from 2018-19 to 2022-23			
S. No.	Financial Year	Number of Companies	Amount Rs. in Crore
1	FY 2018-19	25181	20217.65
2	FY 2019-20	22985	24965.82
3	FY 2020-21	20840	26210.95
4	FY 2021-22	19887	26616.30
5	FY 2022-23	24392	29987.92

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

Refer to in Part (c) & (d) of Lok Sabha Unstarred Question No. 1646 for 10.03.2025

District-wise CSR expenditure in Maharashtra from 2018-19 to 2022-23						
(Amount in Rs. crores)						
S. No.	Districts	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Ahilyanagar	11.42	10.64	33.08	31.83	48.73
2	Akola	0.86	1.50	0.55	2.43	2.06
3	Amravati	3.36	10.51	2.75	8.85	20.83
4	Beed	3.48	3.13	2.70	11.34	16.21
5	Bhandara	2.65	4.98	4.16	2.25	5.05
6	Buldhana	1.26	2.31	1.33	23.71	3.37
7	Chandrapur	3.96	3.55	6.24	22.36	34.34
8	Chhatrapati Sambhajinagar	18.68	66.69	73.46	95.40	121.56
9	Dharashiv	3.75	2.66	7.37	12.88	25.17
10	Dhule	5.49	8.90	7.20	5.03	10.61
11	Gadchiroli	1.98	1.38	9.32	18.09	14.55
12	Gondia	5.29	5.76	0.44	1.13	0.41
13	Hingoli	0.09	0.13	0.88	2.63	2.29
14	Jalgaon	1.42	0.89	4.34	16.36	27.59
15	Jalna	7.38	6.19	8.48	13.83	19.67
16	Kolhapur	8.19	10.67	16.21	16.48	16.85
17	Latur	1.47	2.56	4.04	8.10	16.05
18	Mumbai City	70.27	276.83	394.15	2975.73	2763.44
19	Mumbai Suburban	0.59	21.13	7.86	3.05	5.63
20	Nagpur	60.12	54.68	37.91	189.33	168.81
21	Nanded	0.35	0.24	2.63	6.71	8.15
22	Nandurbar	4.06	8.71	23.27	24.92	30.37
23	Nashik	29.00	38.39	74.51	76.41	122.27
24	Palghar	9.20	23.46	24.86	6.20	5.10
25	Parbhani	0.01	0.15	0.39	1.38	3.56
26	Pune	308.08	324.92	392.59	685.24	1052.92
27	Raigad	24.73	37.89	144.17	272.04	319.90
28	Ratnagiri	20.94	21.58	20.14	15.69	43.88
29	Sangli	1.03	3.41	3.90	11.47	16.05
30	Satara	24.55	12.79	20.07	40.12	65.31
31	Sindhudurg	0.10	2.02	2.92	2.34	6.14
32	Solapur	5.27	23.06	14.49	12.04	26.61
33	Thane	202.05	242.46	75.90	165.97	196.95
34	Wardha	4.94	3.57	6.70	27.70	23.84
35	Washim	-	0.48	1.87	7.02	4.97
36	Yavatmal	0.50	3.05	5.44	7.75	8.22
37	NEC (Not Elsewhere Covered)/ Not Mentioned *	2301.21	2111.97	2028.48	556.25	237.28
	Total	3147.72	3353.24	3464.81	5380.07	5494.77

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of district or indicated more than one district where projects were undertaken.

Refer to in Part (c) & (d) of Lok Sabha Unstarred Question No. 1646 for 10.03.2025

Aspirational District-wise CSR expenditure in Maharashtra from 2018-19 to 2022-23						
(Amount in Rs. crores)						
S. No.	District	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Osmanabad (Dharashiv)	3.75	2.66	7.37	12.88	25.17
2	Gadchiroli	1.98	1.38	9.32	18.09	14.55
3	Nandurbar	4.06	8.71	23.27	24.92	30.37
4	Washim	-	0.48	1.87	7.02	4.97
	Total	9.78	13.22	41.83	62.91	75.07

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)*********